

ITEM NO.14

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 421-428/2024

SYED SHABIHUL HASAN

Appellant(s)

VERSUS

MAHE ALAM & ORS.

Respondent(s)

IA No. 45837/2019 - EXEMPTION FROM FILING O.T.
IA No. 88871/2018 - EXEMPTION FROM FILING O.T.)

WITH

CrI.A. No. 429-435/2024 (II)
(FOR EXEMPTION FROM FILING O.T. ON IA 66880/2019
IA No. 66880/2019 - EXEMPTION FROM FILING O.T.)

Date : 02-09-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Raman Yadav, Adv.
Mr. Harshith Pottangi, Adv.
Mr. Syed Mehdi Imam, AOR

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

For Respondent(s)

Mr. Praveen Jain, AOR
Mr. Siddharth Jain, Adv.

Mr. Ansar Ahmad Chaudhary, AOR
Mr. Yadav Narender Singh, AOR

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All respondents are duly represented.

Original records of High Court and Trial Court have been
received.

Parties may file additional documents in the meantime, if any.
Hence, process the matter for listing before the Hon'ble
Court, as per rules.

SUJATA SINGH
Registrar

pm